

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 490**  
TO BE ANSWERED ON THE 3<sup>RD</sup> FEBRAURY, 2026

**DIGITAL IDENTITIES TO FARMERS**

490. SHRI SANJAY HARIBHAU JADHAV:

SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of digital identities issued to the farmers in the country during the last five years along with the target fixed therefore, State-wise, particularly district-wise in Maharashtra;
- (b) the details of the districts in the country covered under the digital crop survey and the targets set by the Government in this regard including Parbhani Parliamentary Constituency, State-wise including Maharashtra;
- (c) the steps being taken to update old and erroneous land records and the part of cadastral maps digitized so far;
- (d) whether the Government has prepared any separate data policy for agriculture, if so the salient features and details thereof; and
- (e) whether the features of Agri Stack have been made available to the cultivators, agricultural labourers and sharecroppers, if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Government has approved the Digital Agriculture Mission in September 2024. The Mission envisages the creation of a Digital Public Infrastructure (DPI) for Agriculture, Such as AgriStack, Krishi Decision Support System, a Comprehensive Soil Fertility & Profile Map and other IT initiatives undertaken by the Central Government/State Government to enable a robust digital agriculture ecosystem in the country. This, in turn, would drive innovative farmer-centric digital solutions and make them reliable. Crop-related information is available to all farmers on time. The AgriStack DPI consists of three foundational registries or databases associated with the agriculture sector, i.e., Geo-Reference Village Maps, Crop Sown Registry, and the Farmers Registry, all created and maintained by the State Governments/ Union Territories. The Government has set the target to create 11 Crore Farmer IDs by March 2027. As of 01.02.2026, more than 8.43 Crore Farmer IDs have been generated, including 1,31,20,468 Farmer IDs in the State of Maharashtra. State-wise and Maharashtra's district-wise details of Farmer IDs are given in Annexure.

(b): Further, in Kharif 2025, the Digital Crop Survey (DCS) has been conducted in 604 Districts covering more than 28.5 crores plots. The Government of Maharashtra has stated that the e-Pik Pahani being done in the State since 2021 has been upgraded since 2023

on a pilot basis and has been operational since the Rabi 2024 season. The survey is aimed at covering 100 percent of owners' plots under the Digital Crop Survey.

(c): The State of Maharashtra has informed that under the Farmer registry, the Records of Rights data (7/12 extracts) is shared through Live Application Programming Interface (API) to enrol the farmer registry. Hence, the data as on date is accurate as in the RoR database. The e-Ferfar module is also active; and the incorporation of Farmer ID in the RoR database has been tested. Under the Geo-referenced maps registry, there are more than 41000 digitized maps, and its APIs have been shared.

(d): State Farmer Registry, also a component of AgriStack, is built in a federated architecture, which means the ownership of the data is with the respective States. The Ministry of Agriculture and Farmers Welfare has developed the Agri Stack in accordance with the Digital Personal Data Protection Act, 2023 to ensure the complete privacy of farmers' data by ensuring that farmers' data is collected only with their consent and farmers have full control over their data for sharing with authorized entities for specific purposes. The Government of India also ensures robust data security in the Agri Stack, which is fully compliant with the cyber security guidelines of the Ministry of Electronics and Information Technology (MeitY) and the Indian Computer Emergency Response Team (CERT-In). Agri Stack maintains farmers' information in an encrypted manner so that only the designated system can read it. Secure APIs and token-based authentication govern all data exchanges, ensuring controlled access to data. In addition, the government conducts regular security audits of all these IT systems to protect the data stored in the IT systems.

(e): The state Farmer Registry under the digital agriculture mission covers all the landholding farmers, including women farmers. The farmer registry application also has the provision to onboard the tenant and lessee farmers. A State can decide to include such farmers in the farmers' registry as per the state's policy on tenants and lessee farmers.

<b>Annexure to Unstarred Question Number 490 Due for 03.02.206</b>		
<b>S.No.</b>	<b>District Name</b>	<b>Total No. of Farmer IDs as on 01.02.2026</b>
1	AKOLA	256091
2	AMRAVATI	419024
3	BULDHANA	487555
4	WASHIM	226292
5	YAVATMAL	437298
6	BEED	545680
7	Chhatrapati Sambhajanagar	541025
8	Dharashiv	385171
9	HINGOLI	247624
10	JALNA	447700
11	LATUR	430608
12	NANDED	599364
13	PARBHANI	374410
14	PALGHAR	130255
15	RAIGAD	189594
16	RATNAGIRI	273766
17	SINDHUDURG	167579
18	THANE	92458
19	BHANDARA	241267
20	CHANDRAPUR	333575
21	GADCHIROLI	170264
22	GONDIA	261158
23	NAGPUR	248384
24	WARDHA	201263
25	AHILYANAGAR	885347
26	DHULE	212495
27	JALGAON	555233
28	NANDURBAR	128955
29	NASHIK	642705
30	KOLHAPUR	516520
31	PUNE	661757
32	SANGLI	496927
33	SATARA	605225
34	SOLAPUR	707558
35	MUMBAI SUBURBAN	341
	State Total	13120468

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